

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1786

ANSWERED ON:19.11.2010

CORRUPTION IN ICDS SCHEME

Kumar Shri Kaushalendra;Pangi Shri Jayaram;Ramkishun Shri

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the cases of corruption including misappropriation of funds under the Integrated Child Development Services (ICDS) Scheme have been reported in various parts of the country;

(b) if so, the details of such cases reported during each of the last three years and the current year; and

(d) the action taken by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c) : ICDS is a Centrally Sponsored Scheme being implemented by the States/UTs. Complaints of corruption/ irregularity, if any, received by the Government of India are referred to the concerned State Govt./UT Administration for report and appropriate action in the matter.

During the past three years and the current year, a total of 10 complaints have been received, one each about the States of Maharashtra, Madhya Pradesh, Nagaland, Chhattisgarh, Jharkhand, Rajasthan and two each about the States of Uttar Pradesh and Bihar. These contained allegations regarding irregularities in management of Supplementary Nutrition Programme. All these have been forwarded to the respective State Government for action and report.

The State Government of Nagaland has responded that the allegations made in the complaint were without any substance. In the case of Chhattisgarh, the State Government is investigating into the matter.